

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:2955

ANSWERED ON:26.11.2010

HYDRO POWER PROJECTS

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**Will the Minister of POWER be pleased to state:**

- (a) whether feasibility studies were conducted for setting up of hydro power projects on river Ganga in Uttarakhand;
- (b) if so, the details thereof;
- (c) whether Loharinag Pala hydro power project being developed by the National Thermal Power Corporation (NTPC) and other power projects were scrapped;
- (d) if so, the reasons therefor;
- (e) the investment made, so far by the NTPC on Loharinag Pala hydro power project;
- (f) whether the Government proposes to compensate for the losses incurred to the NTPC, on account of scrapping of the project; and
- (g) if so, the details thereof and if not, the reasons therefor?

**Answer**

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) & (b) : Under the 50,000 MW initiative, Preliminary Feasibility Reports (PFRs) of 33 Hydro Electric (H.E.) Schemes in Uttarakhand having aggregate installed capacity of 5282 MW in Ganga basin, were prepared in the year 2003- 04 by Central Electricity Authority (CEA). The details of these schemes are given at Annex.

(c) & (d) : The Group of Ministers comprising of Finance Minister , Minister of Power and Minister of State (Independent Charge) for Environment and Forests, constituted by the Prime Minister to resolve the issues relating to Loharinag Pala, Pala Maneri and Bhaironghati hydro electric projects has recommended to the National Ganga River Basin Authority the following course of action:

i) Discontinue the Loharinag Pala Hydro Electric Project on river Bhagirathi

ii) Not to proceed with the Pala Maneri and Bhaironghati hydro electric projects on river Bhagirathi; and

iii) Declare approximately 135 kms stretch from Gomukh to Uttarkashi as an eco-sensitive Zone under the Environment Protection Act, 1986.

(e) : An expenditure of Rs. 728 Crores has been incurred by NTPC Limited on Loharinag Pala Hydro Electric Project (600 MW) till September, 2010.

(f) & (g) : The recommendations of Group of Ministers including issue of compensation to NTPC for the losses incurred on Loharinag Pala Hydro Electric Project were placed before NGRBA for consideration in its meeting held on 01.11.2010. The minutes of the meeting are awaited.